

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO: 2037
TO BE ANSWERED ON 30.07.2021

Environmental Clearance for projects

2037: SHRI GANESH SINGH

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received any proposal from the State Government of Madhya Pradesh for environmental clearance of Government and Non-Governmental projects;
- (b) if so, the current status of the said proposal along with the details of such pending proposals, district wise; and
- (c) the reasons for pendency and the time by which the said proposals are likely to be approved?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) to (c) As per available information on PARIVESH portal, as on date five (5) non-government proposals relating to the State of Madhya Pradesh, are being dealt at the Central level, and ninety seven (97) non-government and nine (9) government proposals are being dealt at State Environment Impact Assessment Authority (SEIAA) level. The details along with present status of the projects at Central Level is **annexed**.

The proposals for Environmental Clearance (EC) are processed as per the provisions laid down in the Environment Impact Assessment (EIA) Notification, 2006. As per the procedure prescribed in EIA Notification 2006, the complete proposals received are appraised by Expert Appraisal Committee (EAC) at Central level and by State Expert Appraisal Committee (SEAC) at State level. The recommendation of EAC and SEAC are considered by Ministry of Environment Forest and Climate Change at Central level and SEIAA at state level for approval. The decision on the project gets delayed due to various reasons viz. incomplete proposals, additional information sought by EAC/SEAC etc. However, overall time taken in grant of EC has been coming down steadily due to various efforts taken by Government towards streamlining the EC procedure.

Status of project proposals from the State Government of Madhya Pradesh for Environmental Clearance at Central level.

SI. No	Project Name	District	Legal Status	Current status
Non-Coal Mining				
1	Koni–Simariya Limestone Block limited over an area of 3095.23 hectares with production capacity 9.05Million TPA of Total Excavation with crusher capacity of 1800 TPH - M/s Jaykaycem (Central) Limited	Panna	Non-Government	New project proposal received in the Ministry on 20.07.2021.
2	Expansion in mining capacity of Flag Stone(minor mineral) from 4500 m3/year to 100000 m3/year - M/s Indira Patthar Shramik Sahkari Samiti Mydt. Suwakheda	Neemuch	Non-Government	The proposal was considered by the Expert Appraisal Committee (EAC) in its meeting held during 23-24 December 2020 and deferred due to shortcomings. Additional information submitted by PP for reconsideration by the EAC in its next meeting scheduled on 27.07.2021-30.07.2021
Industry				
3	Expansion of High Rubber Graft-HRG (Rubber rich ABS) unit from 15000 TPA to 50000 TPA - M/s Bhansali Engineering Polymers Limited	Chhindwara	Non-Government	New project, proposal received in the Ministry 16.07.2021. Proposal accepted for appraisal by the EAC to be held on August 10, 2021
4	Capacity Expansion of existing Grain Base Distillery from 241 KLD of total spirit to 441 KLD with addition of 200 KLD fuel Ethanol Plant- M/s Associated Alcohols and Breweries Limited	Khargaone	Non-Government	Project recommended by Expert Appraisal Committee (EAC), in its meeting held on 7 th -8 th July, 2021

River Valley				
5	MP 30 Gandhi Sagar Standalone Pumped Storage Project -M/s Greenko Energies Private Limited	Pathanamthitta	Non-Government	The complete proposal received in the Ministry on 20.07.2021. Proposal accepted for appraisal by the EAC to be held on 27.07.2021.
